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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1481/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

NAME OF THE PARTIES: CHT (India) Pvt. Ltd.
V/s.
Bombay Rayon Fashions Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

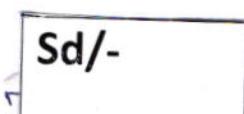
S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

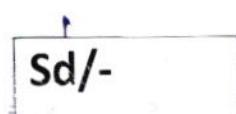
CP No.1481/ I&BP/NCLT/MB/MAH/2017

First Call : None present. Pass Over.

Second Call: None present. List this matter on 20.11.2017.


Sd/-

V. NALLASENAPATHY
Member(Technical)


Sd/-

B. S. V. PRAKASH KUMAR
Member (Judicial)